

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 123 of 2019**

**Dated : 19<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**ITC Limited .....Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Limited & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rajat Sharma**

**Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1**

**ORDER**

Pleadings are complete.

List the matter for hearing on **17.12.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**